

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/662/(IB)/CB/2017
NAME OF THE PETITIONER(S) : HANDIMAN SERVICES LTD
NAME OF THE RESPONDENT(S) : DAL MARKETING SOLUTIONS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	T. JAYALAKSHMI N/A Paul & Paul J. HENDERSON Samuel & Partners	Counsel for Operational Creditor	T. Jayalaxmi

ORDER

Counsel for petitioner/operational creditor present. She is directed to send private notice to the respondent and file proof of delivery by way of an affidavit by the next date of hearing. She is also directed to serve copy of the petition to the respondent. Put up on 06.12.2017.

sd/-
S Vijayaraghavan
Member (Technical)

sd/-
K Anantha Padmanabha Swamy
Member (Judicial)